

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 249/2013

SHOOR SINGH & ANR

Appellant(s)

VERSUS

STATE OF UTTARAKHAND  
(with office report)

Respondent(s)

Date : 31/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. P. Mohanty, Adv.

For Respondent(s)

Mr. Mukesh Verma, Adv.

Mr. Jatinder Kumar Bhatia, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Additional documents have not been filed, despite order  
dated 17.9.2014.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)  
Registrar